

12 hrs.

## PAPERS LAID ON THE TABLE

**REVIEW AND ANNUAL REPORT OF REHABILITATION INDUSTRIES CORPORATION LTD., CALCUTTA FOR 1976-77 WITH STATEMENT FOR DELAY AND URBAN LAND (CEILING AND REGULATION) (SIXTH AMDZ.) RULES, 1978**

**THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT):** I beg to lay on the Table:

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on the working of the Rehabilitation Industries Corporation Limited, Calcutta, for the year 1976-77.

(ii) Annual Report of the Rehabilitation Industries Corporation Limited, Calcutta, for the year 1976-77 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the above papers. [Placed in Library. See No. LT-2697/78].

(3) A copy of the Urban Land (Ceiling and Regulation) (Sixth Amendment) Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 1016 in Gazette of India dated the 12th August, 1978, under sub-section (3) of section 46 of the Urban Land (Ceiling and Regulation) Act, 1976, together with an explanatory memorandum. [Placed in Library. See No. LT-2698/78].

**NOTIFICATION UNDER PREVENTION OF CRUELTY TO ANIMALS ACT, 1960 AND DELHI AGRICULTURAL PRODUCE MARKETING (ELECTION) RULES, 1978 WITH STATEMENT FOR DELAY**

**THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA):** I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 38 of the Prevention of Cruelty to Animals Act, 1960:—

(1) The Prevention of Cruelty to Animals (Application of Fines) Rules, 1978, published in Notification No. 14-21/76-LD.I in Gazette of India dated the 27th May, 1978.

(2) The Transport of Animals Rules, 1978, published in Notification No. 18-6/70-LD.I in Gazette of India dated the 27th May, 1978. [Placed in Library. See No. LT-2699/78].

(3) (i) A copy of the Delhi Agricultural Produce Marketing (Election) Rules, 1978 (Hindi and English versions) published in Notification No. F.6( )/77-DAM/2323 in Delhi Gazette of India dated the 4th May, 1978, under sub-section (8) of section 63 of the Delhi Agricultural Produce Marketing (Regulation) Act, 1976.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification. [Placed in Library. See No. LT-2700/78].

**AUDITED ACCOUNTS OF SALAR JUNG MUSEUM BOARD, HYDERABAD, FOR 1976-77 UGC (FITNESS OF TECHNOLOGICAL UNIVERSITIES FOR GRANTS) RULES, 1978, ETC., ETC.**

**THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER):** I beg to lay on the Table:

(1) (i) A copy of the Audited Accounts (Hindi and English versions) of the Salar Jung Museum Board, Hyderabad, for the year 1976-77.

(ii) A Statement (Hindi and English versions) showing reasons for delay in laying the above

Accounts. [Placed in Library. See No. LT-2761/78].

(2) A copy of the University Grants Commission (Fitness of Technological Universities for Grants) Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 785 in Gazette of India dated the 17th June, 1978, under sub-section (3) of section 25 of the University Grants Commission Act, 1956. [Placed in Library. See No. LT-2702/78].

(3) (i) A copy of the Certified Accounts of the Indian Institute of Technology, Kharagpur, for the year 1976-77 along with the Audit Report thereon, under sub-section (4) of section 23 of the Institutes of Technology Act, 1961.

(ii) A statement (Hindi and English versions) showing reasons (a) for delay in laying the above document and (b) for not laying simultaneously the Hindi version thereof. [Placed in Library. See No. LT-2703/78].

(4) (i) A copy of the Annual Accounts (Hindi and English versions) of Banaras Hindu University, Banaras, for the year 1974-75 together with the Audit Report thereon.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above document. [Placed in Library. See No. LT-2704/78].

(5) A copy of the Report (Hindi and English versions) of the working Group on Art and Culture for Sixth Five Year Plan. [Placed in Library. See No. LT-2705/78].

(6) (i) A copy of the Certified Accounts, (Hindi and English versions) of the Jawaharlal Nehru University, New Delhi for the year 1976-77.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above docu-

ment. [Placed in Library. See No. LT-2706/78].

AUDIT REPORT ON ACCOUNT OF RUBBER BOARD, KOTTAYAM FOR 1976-77 AND CARDAMOM (LICENSING AND MARKETING) AMDT. RULES, 1978

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND CIVIL SUPPLIES AND COOPERATION (SHRI KRISHNA KUMAR GOYAL): I beg to lay on the Table:

(1.) A copy of the Audit Report (Hindi and English versions) on the Accounts of the Rubber Board, Kottayam, for the year 1976-77 along with the statement of Accounts [Placed in Library. See No. LT-2707/78].

(2) A copy of the Cardamom (Licensing and Marketing) Amendment Rules, 1978 (Hindi and English versions) published in Notification No. G.S.R. 1000 in Gazette of India dated the 12th August, 1978, under sub-section (3) of section 33 of the Cardamom Act, 1965. [Placed in Library. See No. LT-2708/78].

(Interruptions)

MR. DEPUTY SPEAKER: Mr. Jyotirmoy Bosu, you cannot get up and raise like that. It will not go on record. We will look into it.

SHRI SAUGATA ROY (Barrackpore): On a point of order.

MR. DEPUTY-SPEAKER: What is your point of order.

SHRI SAUGATA ROY: This is with regard to rule 334A. It says:

"A notice shall not be given publicity by any member or other person until it has been admitted by the Speaker and circulated to Members."

In today's paper it is said that a no-trust motion in Lok Sabha is to be moved on Monday by the Leader of the Opposition, Mr. C. M. Stephen; the Congress (I) Parliamentary Party is understood to have issued a whip to all its members to be present